

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: July 11, 2006**

**NO. 1319 /DR (S)/2006**

Susri **Sneha Tyagi**, Additional Civil Judge, Junior Division, Budaun is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Budaun vice Km. Reshma Praween.

**NO. 1320 /DR (S)/2006**

Km. **Reshma Praween**, Judicial Magistrate, First Class, Budaun to be Civil Judge, Junior Division, Budaun vice Sri Ali Raza.

**NO. 1321 /DR (S)/2006**

Sri **Ali Raza**, Civil Judge, Junior Division, Budaun to be Civil Judge, Junior Division Tehsil Gunnaur (Budaun) in newly created court by way of shifting from district headquarter Budaun to Tehsil Gunnaur in the district Budaun in view of Government order no. 1016/VII-Nyay-2-2005-202(45)/76 dated 25.2.2005 read with Government notification no. 950/VII-Nyay-2-2005-202(45)/76 dated 6.7.2005 and order no. 649/VII-Nyay-2-06-202 (45)/76 dated 26.6.2006.

**BY ORDER OF THE COURT,**

Sd/-  
**(SWATANTRA SINGH)**  
**REGISTRAR GENERAL**

**No. 133 /DR (S)/2006: Allahabad: Dated: July 11, 2006.**

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on Email).
7. The District & Sessions Judge, Budaun. (Information available on E-mail).

The officers mentioned above shall hand over charge of his/her present post and shall proceed to take over charge of his/her new posting immediately.

The certificates of handing and taking over charges may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance of Court's Circular Letter No.27/D.R.(S)/2000 dated 21.6.2000.

One court of Additional Civil Judge, Junior Division, Budaun shall stand shifted to Tehsil Gunnaur (Budaun) in view of Government order no. 1016/VII-Nyay-2-2005-202(45)/76 dated 25.2.2005 read with Government Notification No. 950/VII-Nyay-2-2005-202(45)/76 dated 6.7.2005 and Government order no. 649/VII-Nyay-2-06-202 (45)/76 dated 26.6.2006 alongwith staff.

It is further to add that the transfer of Class-III and IV employees shall be made in accordance with the directions mentioned in the Court's Circular letter No. 54Ve-4(Admin.D) dated 30.5.94 and Circular letter No. 64-Ve-4 (Admin.D) dated 27.7.94.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Computer)/Incharge Computer Centre, High Court, Allahabad.
11. The Deputy Registrar (G), High Court, Allahabad with the request to take necessary action in regards with shifting of Class-III & Class-IV employee according to rule.
12. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
13. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
14. P.S. to Hon'ble Administrative Judge, Budaun. (Information available on E-mail).

**BY ORDER OF THE COURT,**

**Sd/-**

**(K. K. RANJAN)**

**DEPUTY REGISTRAR (SERVICES)**